Annexure - 1

Name of the corporate debtor: ISOLUX CORSAN INDIA ENGINEERING & CONSTRUCTION PRIVATE LIMITED; Date of commencement of liquidation: 06.02.2020; List of stakeholders as on:04.09.2020;

List of secured financial creditors

			Details of claimed received		Details of claimed admitted						Amount					
Sr no	Name of creditors	ation no	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether security interest relinquished (Yes/No)	Details of	%share in total amount of claims admitted	Amount of contingent claim	of mutual	Amount of claim rejected	Amount claim under verification	Remarks if any
1	HDFC Bank Limited		24.07.2020	789933925	78,99,33,925	Financial Creditor				Refer Note A		NIL	NIL	NIL	-	
2	Oriental Bank of Commerce		01.04.2020	1143454263	1143454263	Financial Creditor				Refer Note B		NIL	NIL	NIL	-	
3	Central Bank of india		04.03.2020	2381031623	2381031623	Financial Creditor				Refer Note C		NIL	NIL	NIL	-	
4	Yes Bank limited		05.03.2020	183952541	183952541	Financial Creditor				Refer Note D		NIL	NIL	NIL	-	
5	IDBI Bank limited		06.03.2020	687461258	687461258	Financial Creditor				Refer Note E		NIL	NIL	NIL	-	
	TOTAL 5185			5185833610	5185833610											

NOTE –A (HDFC BANK)

Primary Security

The working capital credit facility is secured by--

 Hypothecation on stocks/stores, book debts and plant and machinery on pari- passu basis.

The Construction equipment loans is secured by-

2. Hypothecation of the construction equipment's against which loans have been granted.

Collateral Security

1. Corporate Guarantees of M/s Isolux Ingeneria S.A and M/s Corsan Corviam Construction S.A

NOTE -B (ORIENTAL BANK OF COMMERCE)

Primary Security:

For Working Capital Limits:

- First pari passu charge on entire current assets of the company namely, stock of raw material, semi-finished and finished goods, stores and spares not relating to Plant & machinery, bills receivables and book debts and all other movables, current assets of the borrower, both present and future excluding such movables as may be permitted by the said WC lenders from time to time. DP to be allowed against debtor upto 90 days.
- Hypothecation of the assets (procured out of working capital facility in the form of Letter of credit and bank guarantee facility) of JVs / group Companies, Where LC/BG are issued on behalf of JVs/ group companies (project office/JV project office)
- 3. Counter Guarantee of the company for BG facility

Collateral

Personal/Corporate Guarantee

Name of Guarantor	Relationship with	Net Worth (Rs. in	As on		
	Borrower	Crores)			
Corsan Corviam	Promoter	306 Million Euro	31.12.2015		
Constructions,		(Rs.2203.00 crores @			
		Rs 72 per Euro)			
Isolux Ingenieria S.A,	Promoter	354 Million Euro	31.12.2015		
Madrid		(Rs.2549.00 crores @			
		Rs 72 per Euro)			

NOTE -C (CENTRAL BANK OF INDIA)

Primary Security:

1st pari passu charge on the current assets of company (present and future), Hypothecation of the assets (procured out of working capital facility in the form of letter of credit and Bank Guarantee facility) of JVs/group companies (project office/JVs project office), where LC/BG are issued on behalf of JVs/group companies.

Personal/Corporate Guarantee :

NAME	WORTH	AS ON
Corporate guarantee of two	353 Million Euro (Rs. 2542	31.12.2015
promoter companies namely	cr@72 per Euro)	
Isolux Ingenieria, S.A, Madrid		
Corsan Corviam	306 Million Euro (Rs 2203	31.12.2015
Constructions, S.A, Madrid	cr@72 per Euro)	

Note : Post Homologation/ Restructuring of the Guarantors, the Corporate Guarantees are affected.

NOTE -D (YES BANK)

- (a) 1st pari passu charge over all current assets of Isolux Corsan India Engineering & Construction Pvt Ltd created vide Deed of Hypothecation dated April 29, 2014 executed in favor of Yes Bank Limited.
- (b) 1st pari passu charge over all current assets of Isolux Corsan India Engineering & Construction Pvt Ltd created vide second Addendum to Amended & Restated Deed of Hypothecation dated September 30, 2015 executed by Isolux Corsan India Engineering & Construction Pvt Ltd in favor of Consortium Lenders.

Date of filling of Form 8/CHG 1: April 29, 2014 and September 30, 2015

Date of MCA certificate: May 28,2014 and October 23, 2015

Value of Security - Total Current Assets: INR 1,421 Crores (One Thousand Four Hundred Twenty One Crore Only) as per Audited Balance Sheet as on 31.03.2016

Third Party Security

- (a) 1st pari passu charge over all current assets and movable assets of ICI JV procured out of facilities availed by ICI JV in form of LC/BGs created vide second Addendum to Amended & Restated Deed of Hypothecation dated September 30, 2015 executed by ICI JVs in favor of Consortium Lenders.
- (b) 1st pari passu charge over all current assets and movable assets created vide Addendum to Deed of Hypothecation dated September 30, 2015 executed by Group Entities and Group Entities JV in favor of Consortium Lenders.
- (c) Unconditional and Irrevocable Corporate Guarantee of Isolux Ingenieria S.A created vide Deed of Guarantee dated June 3, 2014 executed in favor of Yes Bank Limited and Third Amended & Restated Corporate Guarantee dated September 30, 2015 executed in favor of Consortium Lenders (including Yes Bank Limited).
- (d) Unconditional and Irrevocable Corporate Guarantee of Corsan Corviam Construction S.A created vide Deed of Guarantee dated September 15, 2014 executed in favor of Yes Bank Limited and Third Amended & Restated Corporate Guarantee dated September 30, 2015 executed in favor of Consortium Lenders (including Yes Bank Limited).

NOTE -E (IDBI BANK)

Primary Security for WC:

1st pari passu charge on the entire current assets of the company created vide Hypothecation agreement dated 13.06.2014 & 08.07.2015. The value of stock stands at Rs. 4.92 crore and value of Trade Receivables stands at Rs. 406.09 crore as per ABS ending on March 31, 2016.

Guarantees:-

Unconditional and Irrevocable Corporate Guarantee from the sponsors i.e Isolux Ingenieria S.A (51% ownership) and Corsan Corviam Constructions S.A (49% ownership) executed vide Guarantee agreement dated 13.06.2014.

Net worth of Isolux Ingenieria: Rs. 2475.00 crore as on 31.12.2015, and Corsan Corviam Construction: Rs. 2145.00 crore as on 31.12.2015